

HIGH COURT FOR THE STATE OF TELANGANA

MAIN CASE No: *SUO MOTU* W.P.No.10 of 2023

PROCEEDING SHEET

S. No.	DATE	ORDER	OFFICE NOTE
1.	22.08.2023	<p><u>CJ & TVK, J</u></p> <p>This writ petition has been registered on the basis of a communication received about an attack against a tribal woman by name V.Lakshmi.</p> <p>The unfortunate incident took place on 15.08.2023. On the said fateful day, it is averred that the said tribal woman was hit by the police authorities highhandedly and mercilessly and she is undergoing treatment in a hospital namely Jeevan Hosptial at Karimnagar.</p> <p>In the communication, it has been averred that several injuries were caused to the tribal woman, who had been forcibly attacked and hit and dragged from L.B.Nagar Chowrasta to L.B.Nagar Police Station.</p> <p>In a society governed by rule of law, dignity of woman at all times is required to be maintained. Such a highhanded action, to which a reference has been made in the communication, cannot be sustained.</p> <p>At this stage, Mr. Srinath Reddy, learned counsel has appeared and submits that victim namely V.Lakshmi has also filed a writ petition namely W.P.No.23092 of 2023 wherein the learned Single Judge has granted the liberty to the petitioner to mention the matter before Division Bench.</p>	

Therefore, let this writ petition be listed for analogous hearing along with W.P.No.23092 of 2023.

Issue notice.

Mr. K.Sadanand, learned Assistant Government Pleader for General Administration accepts notice on behalf of respondent No.1.

Mr. M.Roopender, learned Government Pleader for Home accepts notice on behalf of respondents No.2 to 7.

Respondents shall conduct an enquiry with regard to the aforesaid incident and shall submit an action taken report on or before the next date of hearing. In addition, they shall also produce the CCTV footage of the area as well as the Police Station, from where the aforesaid woman was picked.

List on 05.09.2023.

Learned Government Pleader for Home shall also produce the GD entries of L.B.Nagar Law and Order Police Station on or before the next date of hearing.

List on 05.09.2023.

CJ (AAJ)

TVK, J

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